

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

CP 125/99 IN OA 872/99

DATE OF ORDER:7-1-2000

Between:-

B.M.Masthan

...Applicant

And

1.General Manager (rep. Union of India),
SC Rlys, Rail Nilayam, Sec'bad - 500 071.

2.Divisional Railway Manager,
S.C.Rlys, Guntakal Division, Guntakal.

3.Permanent Wage Inspector/BG
SC Rlys, Guntakal Division, Guntakal.

4.Sr.Divisional Personnel Officer,
SC Rlys, Guntakal Division, Guntakal.

..Respondents

COUNSEL FOR THE APPLICANT:Shri S.Ramakrishna Rao

COUNSEL FOR THE RESPONDENTS:Shri D.F.Paul, SC for Rlys

CORAM:

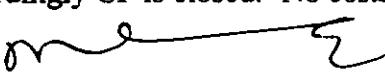
THE HONBLE JUSTICE SHRI D.H.NASIR:VICE-CHAIRMAN

THE HONBLE SHRI R.RANGARAJAN:MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Learned Standing Counsel for the Respondents produced letter dated 27.12.1999 whereby a reply is given to the applicant which is taken on record.

Accordingly CP is closed. No costs.


(R.RANGARAJAN)
MEMBER(A)


(D.H.NASIR)
VICE-CHAIRMAN

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Dated: 7th January, 2000.
Dictated in Open Court.

